IN THE COURT OF SH. AJAY GULATI SPECIAL JUDGE (PC ACT) CBI-12, ROUSE AVENUE COURT COMPLEX, NEW DELHI

CC No. 18/2020

CBI Vs. Dr. Hamidullah Bhatt

17.7.2020

Present:

Dr. Jyotsna Sharma Pandey, Ld. PP for CBI

Present proceedings have been taken up through Video Conference hosted by Court Reader Shri Virender Yadav.

E-challan has been submitted by the investigating officer in a pen-drive with the Reader of the court.

Put up again on 29.7.2020 through Video Conferencing at 1.00 PM for consideration on the point of taking Cognizance.

(AJAY GULATI)

Spl. Judge (PC Act) CBI -12

RADCC/New Delhi/17.7.2020